

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 31/GT/2020

Date: 24.6.2020

To,

Shri Romesh Kapoor,
Chief General Manager (C & SO),
SJVN Corporate Office Complex, Shanan,
Shimla- 171006, HP

Sir,

Petition No. 31/GT/2020

Subject: Petition for revision of tariff of Nathpa Jhakri Hydro Power Station (1500 MW) for the period 2014-19-Truing-up of tariff determined by the Commission's order dated 19.7.2019 in Petition No. 314/GT/2018

Ref: Your letter dated 19.6.2020

With reference to your letter dated 19.6.2020 on the above-mentioned subjects, I am directed to inform that your request for extension of time for filing additional information sought vide ROP dated 2.6.2020 has been considered and time to file the said information has been extended till **17.7.2020**, with copy to the Respondents. The Respondents shall file their replies on or before **31.7.2020**, with copy to the Petitioner, who may file its rejoinder, if any, by **7.8.2020**.

Accordingly, it is informed that the hearing of the petition during the last week of July, 2020 stands postponed. Matter shall be listed for hearing in due course for which separate notice will be issued to the parties. The parties shall ensure the completion of pleadings within the due date mentioned and no extension of time shall be granted.

Yours sincerely

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Copy to:
All Respondents